COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 257 OF 2019

Dated: 19th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

M/s. Aurangabad Industrial Township Limited …Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission
& Anr. …. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr.Adv.
Ms. Divya Chaturvedi
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. Anup Jain
Ms. S. Rana for R-2

ORDER

Appearance and reply, if any, by the Respondents shall be filed on or before18.09.2019 after duly serving copy on the other side.

List the matter on ***18.09.2019.***

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/vt